

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**53. IA (COMPANIES. ACT)/ 64/2022 In CP/708(MB)2018**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Sulochana Shetty And Others**  
**V/s**  
**Tirupati Resorts Pvt Ltd.**

**APPEARANCES: -**

**FOR THE APPLICANT** : Adv Mithilesh Chalke

**FOR THE RESPONDENT** : None present

**Section: 242(4) of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **19.05.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**

Jagdish